

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 331/SM/2013**

**Coram:**

**Shri Gireesh B.Pradhan, Chairperson**

**Shri M. Deena Dayalan, Member**

**Shri A.K.Singhal, Member**

**Date of Hearing: 11.07.2014**

**Date of Order: 15.10.2014**

**In the matter of**

Non-compliance of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Transmission Licence and other related matters) Regulations, 2009.

**And**

**In the matter of**

Raichur Sholapur Transmission Company Limited  
Patel Estate Road, Jogeshwari West,  
Mumbai-400 012

Managing Director, Raichur Sholapur Transmission Company Limited.  
Patel Estate Road, Jogeshwari West,  
Mumbai-400 012

**Respondents**

**Parties present:**

Shri G. Sai Kumar, Advocate, RSTCL

Shri S. Sai Kumar, Advocate, RSTCL

Shri Nitish Gupta, Advocate, RSTCL

Shri Birender Kumar Singh, RSTCL

Shri V.K.Vaish, CTU

**ORDER**

Based on the request of the Central Electricity Authority (CEA) vide its letter dated 30.9.2013 regarding tardy progress of the execution of the Raichur-Sholapur transmission line, the Commission vide order dated 10.12.2013 initiated the present proceeding against the respondents to ensure compliance with Regulation 10 (2) of the Central Electricity Regulatory



Commission (Procedure, Terms and Conditions for grant of Transmission Licence and other related matters) Regulations, 2009 so that the said transmission line is completed at the earliest for synchronous integration of the Southern Region with rest of the Indian grid.

2. The matter was heard on 7.1.2014, 13.2.2014, 13.3.2014, 15.4.2014, 22.5.2014 and 11.7.2014 and the Commission issued directions from time to time for completion of the project. During the hearing on 11.7.2014, the learned counsel for the respondents informed that the subject transmission line has been commissioned. We had directed the respondents to submit the following, on affidavit, by 24.7.2014:

- (a) The work on the transmission line has been completed in all respects;
- (b) Copy of letter of date of commercial operation of the transmission line issued by concerned RLDC; and
- (c) The quantum of power flowing through the transmission line;

3. The respondents vide affidavit dated 18.7.2014 have submitted that after completion of the transmission line, CEA inspections was carried out on 27.6.2014 and 28.6.2014. The approval for charging was granted by CEA on 29.6.2014 and the line was charged on 30.6.2014. The respondents have submitted that commercial operation of the transmission line has been achieved within the allowable period as per Clause 4.4 read with Clause 6.2 of the

TSA. The respondents have submitted that they have approached for Certificate of completion of Trial Operation of Transmission Element from the competent authority and the same is pending. The respondents have submitted that the line is operational and about 500 MW power was flowing subject to confirmation on the basis of the exact data to be provided by POSOCO.

4. We have considered the submissions of the respondents. The respondents have submitted that the 765 kV S/C Raichur-Sholapur transmission line has been completed and charged and around 500 MW power is flowing through the transmission line. The representative of the CTU confirmed that the line has been put into operation and is carrying power. The respondents have submitted the NLDC Successful Trial Certificate vide letter dated 9.8.2014. As per the said letter, the 765 kV S/C Raichur-Sholapur line was energized on 30.6.2014 and the commercial operation of the subject transmission line has been notified as 1.7.2014.

5. The progress of line was being monitored by the Commission for the past one year. With the commissioning of the 765 kV S/C Raichur-Sholapur transmission, the purpose of the proceedings initiated and conducted under the present petition has been achieved and there is no requirement to keep the petition pending.

6. The Petition No. 331/SM/2013 is disposed of in view of the above.

Sd/-  
**(A.K.Singhal)**  
Member

sd/-  
**(M. Deena Dayalan)**  
Member

sd/-  
**(Gireesh B.Pradhan)**  
Chairperson

